

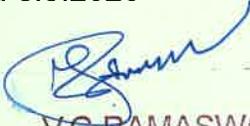
**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
O.A. No. 54 of 2020**

Mr.E.Kumar  
No. 4, Vivekananda Nagar,  
Ayyapakkam,  
S.Kumaradasan ,  
Chennai-600 0

..... Applicant (s)

Versus

1. The Secretary to Govt. of Tamil Nadu  
Public Works Department,  
Secretariat, Fort St.George , Chennai-9
2. The Secretary to Govt.of Tamil Nadu,  
O/o, Environment Secretariat,  
Fort St.George , Chennai - 9
3. The Secretary to Govt.of Tamil Nadu,  
Municipal Administration and Water Supply,  
Chennai - 9.
4. The Secretary to Govt.of Tamil Nadu  
Health & Family Welfare Department,  
Fort St.George , Chennai - 9
5. The District Collector,  
Collectorate,  
No.62, Rajai Salai, Chennai – 600 001
6. The Chairman,  
Tamil Nadu Pollution Control Board,  
No,76,Anna Salai, Guindy,  
Chennai - 600 032.
7. The Commissioner,  
Greater Chennai Corporation  
Rippon Buildings,  
Chennai-600 003
8. The Managing Director  
Chennai Metropolitan Water Supply & Sewerage Board,  
No.1, Pumping Station Road,  
Chintatripet, Chennai – 2
9. The Chief Engineer, PWD  
Water Resources Organization , Chennai,  
Suo Moto Templated as per order dated 6.3.2020  
Chennai-600 005.

  
V.G.RAMASWAMI, B.E.,  
Superintending Engineer  
C.M.W.S.S.Board  
Chennai - 600 002.

10. Director of Municipal Administration  
Rep. by its Director  
Administration Building, Santhome High Road,  
MRC Nagar, Raja Annamalaipuram,  
Chennai-28

..... Respondent(s)

**INDEPENDENT REPORT SUBMITTED BY CMWSSB - 8<sup>TH</sup> RESPONDENT**

I, V.G. Ramaswami, S/o. V. Gurusamy, Hindu, aged about 58 years now working as Superintending Engineer (Central/ Co-ord) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai do here by solemnly affirm and sincerely state as follows

1. I am the Superintending Engineer (Central/ Co-ord) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai here in as such I am well acquainted with the facts and circumstances of the case.

2. I am filing the action taken and progress report on behalf of Respondent - 8 vide O.A. No. 54 of 2020 filed by the applicant and based on the interim order issued by the Hon'ble National Green Tribunal, Southern Zone, Chennai vide O.A. No 61 of 2020 (SZ) with O.A.No. 54 of 2020 (SZ).

3. I respectfully submit that Hon'ble NGT in its order dated 26.05.2022 has given directions in Para No.7 as detailed below:

- **Para No. 7: The Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) is also directed to file their updated report.**

4. I hereby respectfully submit that in view of above mentioned direction, in order to prevent such a letting out of sewage from this area into the lake, updated short term and long term action plans are submitted by CMWSSB as given below:



V.G.RAMASWAMI, B.E.,  
Superintending Engineer  
C.M.W.S.S.Board  
Chennai - 600 002.

**ACTION PLANS TO PLUG THE DOMESTIC SEWAGE OUTFALLS INTO THE  
AMBATTUR LAKE BY CMWSSB**

**SHORT TERM ACTION PLAN**

<b>SHORT TERM ACTION PLAN</b>			
<b>S.No</b>	<b>Issues</b>	<b>Action Plan</b>	<b>Target Date</b>
1	<u>Nehru Nagar SPS in Depot 81</u>  Present sewage pumping capacity with 2 nos. of 20 HP is insufficient to pumpout sewage from this pumping station to Karuppan kulam.	(a) Supply and erection of Pumpset of 30 HP. – 2 nos. with allied works are proposed to improve the efficiency.	DPR has been prepared and Administrative sanction obtained and tender will be called for shortly
2.	<b><u>Nehru nagar / Ward 81</u></b> 6 nos. of streets. (Oragadam road, Krishnapuram, Cholapuram, Venkatapuram, Cholambedu Main Road, K.K.Road.) Under ground sewer systems is available. But the households are not taking HSC's since they are using septic tank for collection of domestic sewage and overflow from septic tank is being let-out into Storm Water Drain.	Total houses – 745 Nos HSC given- 498 Nos HSC to be given – 247 Nos.	House service connection are being provided under illamthorum Innaipu scheme
<b>S.No</b>	<b>Issues</b>	<b>Action Plan</b>	<b>Target Date</b>
3.	<b>Presently the residents of the above streets are letting out their sullage water to the nearby open drain and these sullage water is finally let into Ambattur lake at near Nehru Nagar Sewage pumping station</b>	It is proposed to construct a small duct provision across the open drain near the lake and all the unauthorized letting out of sewage as well as sullage water will be diverted to the nearest machine hole for collecting sewage at sewage pumping station. This work will be commenced shortly and it will be completed.	work was completed on 28.05.2022

V.G. RAMASWAMI  
Superintending Engineer  
C.M.W.S.S. Board  
Chennai - 600 002



V.G.RAMASWAMI. B.E.,  
Superintending Engineer  
C.M.W.S.S. Board  
Chennai - 600 002.

**LONG TERM ACTION PLAN**

Sl. No	Issues	Action Plan	Target Date
1	<p><b><u>Near Nehru Nagar Sewage Pumping Station at western side.</u></b></p> <p>The existing deep sewer main is located adjacent to the lake has to be shifted to avoid entering of sewage into Lake</p>	<p>Diversion by construction of machine hole and laying of 500mm dia CI pipes at 5 m deep for a length of 20m to be carried out with plugging of existing sewer line adjacent to the Lake. DPR is under preparation and will be finalised shortly for taking up the work.</p>	<p>DPR has been prepared and Administrative sanction obtained and tender will be called for shortly</p>

5. In this regard works of plugging the Domestic Sewage outfalls into the Ambattur lake are being carried out expediently in Area VII through "Illam Thorum Innaipu" Scheme to effect House sewer connections to the residents in order to avoid the letting out of sewerage into water bodies. In addition I also submit that works such as "laying of sewer main and construction of Machine holes are also being carried out simultaneously so as to plug the sewerage into the lakes.

6. It is therefore prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice.

Solemnly affirmed at Chennai on this 11<sup>th</sup> day of July 2022 and signed his name in my presence

  
Superintending Engineer (Central)  
V.G.RAMASWAMI, B.E.,  
Superintending Engineer  
C.M.W.S.S.Board  
Chennai - 600 002.

BEFORE ME

  
481/2021

Advocate, Chennai  
I. Rollence Samuel,  
57, L C, MHC, Ct-104

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
O.A. No. 54 of 2020**

Mr.E.Kumar  
No. 4, Vivekananda Nagar,  
Ayyapakkam,  
S.Kumaradasan ,  
Chennai.

:Applicant

Versus

Chennai Metropolitan Water Supply &  
Sewerage Board,  
No.1, Pumping Station Road,  
Chintatripet, Chennai – 2

: Respondent(s)

**REPORT FILLED BY THE 8<sup>TH</sup>  
RESPONDENT**

Gautam S Raman

Counsel for 8<sup>th</sup> Respondent